

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

THIRD REPORT

(FOURTH LOK SABHA)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held a sitting on the 15th December, 1967.

3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

December 15, 1967,
Agrahayana 24, 1889 (Saka).

M. THIRUMALA RAO,
Chairman,
Committee on Absence of Members from the
Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Serial No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shrimati Uma Roy	19-6-67 to 12-8-67 =55 days.	Illness	19-6-67 to 12-8-67 =55 days.	
2	Maharani Vijayamala Rajaram Chhatrapati Bhonsale	3-7-67 to 11-8-67 =40 days. 13-11-67 to 7-12-67 =25 days. <hr/> =65 days.	do.	3-7-67 to 11-8-67 =40 days. 13-11-67 to 1-12-67 =19 days. <hr/> =*59 days.	
3	Shri Viren Shah	29-6-67 to 6-8-67 =39 days. 13-11-67 to 12-12-67 =30 days. <hr/> =69 days.	Illness and unavoidable circumstances.	29-6-67 to 4-8-67 =37 days. 13-11-67 to 1-12-67 =19 days. <hr/> =56 days.	Member was present on 7-8-67 and there was no sitting on 5th and 6th August, 1967. Member was present on 4-12-67 and there was no sitting on 2nd and 3rd December, 1967.
4	Shri Surendra Kumar Tapuriah.	13-11-67 to 30-11-67 =18 days.	Illness	13-11-67 to 30-11-67 =18 days.	
5	Shri Abdul Ghani Dar	About a couple of weeks or so with effect from 13-11-67	do.	13-11-67 to 15-12-67 =33 days.	
6	Shri P. Ganga Reddy	25-7-67 to 12-8-67 =19 days. 13-11-67 to 10-12-67 =28 days. <hr/> =47 days.	do.	25-7-67 to 12-8-67 =19 days. 13-11-67 to 8-12-67 =26 days. <hr/> =45 days.	} Member was present on 11-12-1967 and there was no sitting on 9th and 10th December, 1967.

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.